

**DETAILS OF ARBITRATION PROCEEDINGS OF HIGH COURT OF
ORISSA ARBITRATION CENTRE.**

SL. NO.	ARB. PROCEEDING NO.	ARISING OUT OF	ARBITRATOR (HON'BLE RETD. JUDGES, RETD. DIST. JUDGES & ADVOCATES	CLAIMANT	RESPONDENT	STATUS	DATE OF AWARD
2014							
1.	Arb.Pro.No.01 of 2014	WP (C) No. 6366/2006	Justice A.S.Naidu (Retd.)	M/s Jalaram Transport	M.C.L & Another	Disposed of	01.03.2016
2.	Arb.Pro.No.02 of 2014	WP (C) No. 6367/2006	Justice A.S.Naidu (Retd.)	Ib Valley Transport	M.C.L & Another	Disposed of	01.03.2016
3.	Arb.Pro.No.03 of 2014	WP (C) No. 6368/2006	Justice A.S.Naidu (Retd.)	M/s Gajananda Agarwal	M.C.L & Another	Disposed of	01.03.2016
4.	Arb.Pro.No.04 of 2014	WP (C) No. 6369/2006	Justice A.S.Naidu (Retd.)	M/s Coal Carriers	M.C.L & Another	Disposed of	01.03.2016
5.	Arb.Pro.No.05 of 2014		Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Jalaram Transport	Disposed of	10.03.2016
6.	Arb.Pro.No.06 of 2014	WP (C) No. 22144/2010	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Utkal Highways	Disposed of	10.03.2016
7.	Arb.Pro.No.07 of 2014	WP (C) No. 22744/2010	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Alok Coal Agencies Ltd	Disposed of	10.03.2016
8.	Arb.Pro.No.08 of 2014		Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Sainik Mining and Allied Services Ltd.	Disposed of	10.03.2016
9.	Arb.Pro.No.09 of 2014		Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Sainik Mining and Allied Services Ltd.	Disposed of	10.03.2016
10.	Arb.Pro.No.10 of 2014	FA No. 81/1987	Shri Yeeshan Mohanty (Sr.Adv)	Gajendra Prasad Routray	Santosh Kumar Parida & Others	Stayed by Hon'ble Supreme Court	
11.	Arb.Pro.No.11 of 2014	FA No. 82/1987	Shri Yeeshan Mohanty (Sr.Adv)	Gajendra Prasad Routray	Santosh Kumar Parida & Others	Stayed by Hon'ble Supreme Court	
12.	Arb.Pro.No.12 of 2014	ARBP No. 48/2008	Shri V.Narasingh, (Adv.)	Shri Tirath Singh	Union of India & Another	Disposed of	09.04.2021

13.	Arb.Pro.No.13 of 2014	ARBP No. 74/2008	Justice M.M.Das, (Retd.)	Shri Narayan Khandelwal & Others	Shri Barmeshwar Pandey	Dropped	
2015							
14.	Arb.Pro.No.01 of 2015	C.A No.3221 OF 2007	Justice B.P.Das, (Retd.)	Suresh Kumar Agarwal	Union of India	Pending (Declined to conduct the proceeding on 15.05.2015)	
15.	Arb.Pro.No.02 of 2015	ARBP NO.51 OF 2007	Shri Sanatan Das (Adv.)	M/s Jagannathd ham Superstruct ures Pvt.Ltd.	General Manager East Coast Railway & Another	Disposed of	23.11.2015
16.	Arb.Pro.No.03 of 2015	ARBP NO.76 OF 2008	Justice M.M.Das, (Retd.)	Hindustan Dorr-Oliver Ltd.	Paradeep Phosphates Ltd.	Dropped	
17.	Arb.Pro.No.04 of 2015	ARBP NO.14 OF 2015	Justice A.S.Naidu, (Retd.)	M/s West Bengal Hybrid Seeds & Bio-Tech Pvt. Ltd.	Odisha State Seeds Corporation Ltd.	Disposed of	04.12.2015
18.	Arb.Pro.No.05 of 2015	ARBP NO.23 OF 2010	Justice P.K.Tripathy, (Retd.)	Kalindee Rail Nirman (Engineer) Ltd.	East Coast Railway & Another	Disposed of	08.08.2016
19.	Arb.Pro.No.06 of 2015	ARBP NO.21 OF 2011	Justice M.M.Das, (Retd.)	Subrat Ranjan Dash	A.C.C. Ltd.	Dropped	
20.	Arb.Pro.No.07 of 2015	ARBP NO.43 OF 2010	Justice A.S.Naidu, (Retd.)	Susanti Rout	State of Odisha	Disposed of	05.04.2016
21.	Arb.Pro.No.08 of 2015	ARBP NO.34 OF 2008	Shri Yeeshan Mohanty (Sr.Adv.)	Rajendra Nath Sahu	State of Odisha & Others.	Disposed of	27.05.2017
22.	Arb.Pro.No.09 of 2015	ARBP NO.35 OF 2008	Shri Yeeshan Mohanty (Sr.Adv.)	Rajendra Nath Sahu	State of Odisha & Others.	Disposed of	27.05.2017
23.	Arb.Pro.No.10 of 2015	ARBP NO.5 OF 2011	Justice A.S.Naidu, (Retd.)	Bipra Charan Pattnaik	State of Odisha & Others.	Disposed of	22.03.2016
24.	Arb.Pro.No.11 of 2015	ARBP NO.29 OF 2008	Shri V.Narasingh, Adv.	Dhiren Kumar Singh	The Chief Constructio n Engineer & Another	Disposed of	01.05.2017

25.	Arb.Pro.No.1 2 of 2015	ARBP NO.41 OF 2013	Shri V.Narasingh, Adv.	Smt. Santosh Devi Khator	Rajesh Joshi	Disposed of	19.05.2016
26.	Arb.Pro.No.1 3 of 2015	ARBP NO.38 OF 2014	Justice B.K.Patel (Retd.)	M/s. IL & FS Skill Developme nt Corporation Ltd.	M/s Automotive s (India) Pvt.Ltd.	Disposed of	12.05.2017
27.	Arb.Pro.No.1 4 of 2015	ARBP NO.35 OF 2011	Justice B.K.Patel (Retd.)	M/s. Gammon – BBJ- Joint Venture	State of Odisha & Others.	Disposed of	09.05.2017
28.	Arb.Pro.No.1 5 of 2015	ARBP NO.50 OF 2010	Justice P.K.Tripathy (Retd.)	M/s Laxmi Narayan Constructio ns	State of Odisha & Others.	Disposed of	19.04.2017
29.	Arb.Pro.No.1 6 of 2015	ARBP NO.23 OF 2012	Justice B.K.Patel (Retd.)	Rail Welders J.V.	General Manager East Coast Railway & Another.	Disposed of	20.12.2016
30.	Arb.Pro.No.1 7 of 2015	ARBP NO.20 OF 2014	Justice B.K.Patel (Retd.)	M/s. Pallavi Firms & Nurseries.	Odisha State Seeds Corporation Ltd.	Disposed of	05.06.2017
31.	Arb.Pro.No.1 8 of 2015	ARBP NO.19 OF 2014	Justice B.K.Patel (Retd.)	M/s. Pallavi Firms & Nurseries.	Odisha State Seeds Corporation Ltd.	Disposed of	05.06.2017
32.	Arb.Pro.No.1 9 of 2015	ARBP NO.23 OF 2013	Justice P.K.Mohanty (Retd.)	M/s. Synergy Power Equipment Pvt. Ltd.	C.E.S.U, Odisha Ltd.& Another.	Dropped	
33.	Arb.Pro.No.2 0 of 2015	ARBP NO.11 OF 2008	Justice B.P.Das (Retd.)	Keshab Charan Mohanty	State of Odisha &Another.	Disposed of	23.06.2017
34.	Arb.Pro.No.2 1 of 2015	ARBP NO.01 OF 2014	Justice P.K.Tripathy (Retd.)	M/s Pekon Electronics Ltd.	Managing Director, M/s Konary Jute Ltd.	Disposed of	18.11.2016
35.	Arb.Pro.No.2 2 of 2015	MJC NO.232 OF 2001	Shri S.S.Rao, Adv.	M/s Mahima Enterprises	SAIL & Another	Disposed of	17.11.2016
36.	Arb.Pro.No.2 3 of 2015	ARBP NO.48 OF 2010	Justice B.P.Das. (Retd.)	Shri Subash Chandra Panda	State of Odisha & Others.	Disposed of	23.06.2017

37.	Arb.Pro.No.2 4 of 2015	ARBP NO.44 OF 2008	Justice B.K.Patel. (Retd.)	Dhiren Kumar Singh	State of Odisha & Others.	Disposed of	27.07.2017
38.	Arb.Pro.No.2 5 of 2015	ARBP NO.37 OF 2010	Shri Yeeshan Mohanty, (Sr.Adv.)	Shri Om Prakash Halan	State of Odisha & Others.	Disposed of	10.10.2017
39.	Arb.Pro.No.2 6 of 2015	ARBP NO.35 OF 2013	Justice Ch. P.K.Mishra (Retd.)	M/s. Abhoy Charan Bakshi	State of Odisha & Others.	Disposed of	06.05.2017
40.	Arb.Pro.No.2 7 of 2015	ARBP NO.21 OF 2015	Justice M.M.Das. (Retd.)	SGBL (India) Ltd.	United Builders	Dropped	
41.	Arb.Pro.No.2 8 of 2015	ARBP NO.40 OF 2013	Justice A.K.Parichha. (Retd.)	M/s Jagannath Enterprises	NOKIA India Sales Private Limited.	Disposed of	30.07.2016
2016							
42.	Arb.Pro.No.0 1 of 2016	ARBP NO.10 OF 2012	Justice B.K.Patel (Retd.)	Malay Kumar Mohapatra	State of Odisha & Others.	Disposed of	22.06.2017
43.	Arb.Pro.No.0 2 of 2016	ARBP NO.19 OF 2009	Shri Sourya Sundar Das, (Sr.Adv).	M/s Vaishnodevi Constructio n	East Coast Railway & Others.	Disposed of	30.05.2017
44.	Arb.Pro.No.0 3 of 2016	ARBP NO.44 OF 2013	Shri J.K.Mishra, (Sr.Adv).	M/s Modern Builders	Jindal Steel and Power Ltd. & Others.	Disposed of	16.05.2018
45.	Arb.Pro.No.0 4 of 2016	ARBP NO.07 OF 2012	Shri J.K.Mishra, (Sr.Adv)/ Dr.JusticeD.P.Cho udhury, (Retd.)	Shri Balaji Metals & Minerals	Chairman OMC & Another.	Disposed of	23.03.2020
46.	Arb.Pro.No.0 5 of 2016	ARBP NO.12 OF 2002	Shri B.N.Mohanty, Adv.	Bijay Kumar Swain	State of Odisha & Others.	Disposed of	19.05.2017
47.	Arb.Pro.No.0 6 of 2016	ARBP NO.41 OF 2012	Shri B.C.Rath, (Retd. Dist. Judge)	Sisira Kumar Pradhan	Managing Director IOCL & Another.	Disposed of	13.04.2017
48.	Arb.Pro.No.0 7 of 2016	ARBP NO.47 OF 2011	Justice A.S.Naidu (Retd.)	Ganesh Security Service	Asst. Commis sioner Commercial Taxes & Another.	Disposed of	22.11.2016
49.	Arb.Pro.No.0 8 of 2016	ARBP NO.23	Justice A.S.Naidu (Retd.)	M/s. DIFTECH	Bijayananda Cooperative	Disposed of	06.01.2017

		OF 2015		Technologies Pvt. Ltd.	Sugar Mills Ltd. & Others		
50.	Arb.Pro.No.09 of 2016	ARBP NO.03 OF 2012	Shri Yeeshan Mohanty, (Sr.Adv.)	Bijay Kumar Sahoo	Sanjib Sahoo	Disposed of	09.08.2018
51.	Arb.Pro.No.10 of 2016	ARBP NO.18 OF 2014	Shri Yeeshan Mohanty, (Sr.Adv.)	M/s Sanjibani Motors	New Holland Fiat (India) Pvt. Ltd.	Disposed of	06.11.2017
52.	Arb.Pro.No.11 of 2016	ARBP NO.13 OF 2013	Shri Yeeshan Mohanty, (Sr.Adv.)	Dhruba Charan Mekap	ACC Ltd. & Another	Disposed of	29.11.2017
53.	Arb.Pro.No.12 of 2016	ARBP NO.07 OF 2014	Justice N.Prusty, (Retd.)	M/s A.P.Construction	M/S Utility Power Tech Ltd. & Others.	Disposed of	31.07.2017
54.	Arb.Pro.No.13 of 2016	ARBP NO.26 OF 2013	Justice B.K.Patel, (Retd.)	M/s Brahamnai River Pellets Ltd.	ARSS Infrastructure Projects Ltd.	Disposed of	01.11.2017
55.	Arb.Pro.No.14 of 2016	ARBP NO.22 OF 2014	Justice N.Prusty, (Retd.)	Kalu Charan Jena	Baman Charan Sahu	Dropped	
56.	Arb.Pro.No.15 of 2016	ARBP NO.39 OF 2010	Justice A.S.Naidu, (Retd.)	Karunakar Mohanty	Union of India & Another	Disposed of	27.04.2017
57.	Arb.Pro.No.16 of 2016	ARBP NO.31 OF 2015	Justice B.P.Das, (Retd.)	M/s Orissa Manganese & Mineral Ltd.	Birat Chandra Dagara	Dropped	
58.	Arb.Pro.No.17 of 2016	ARBP NO.24 OF 2015	Shri Yeeshan Mohanty, (Sr.Adv.)	M/s Garg Logistics	Nilachallspat Nigam Ltd. & Another	Disposed of	29.11.2017
59.	Arb.Pro.No.18 of 2016	ARBP NO.17 OF 2013	Shri Gayadhar Panda (Retd. Dist. Judge)	M/s KCS Pvt. Ltd.	Rosy Enterprises	Disposed of	19.07.2019
60.	Arb.Pro.No.19 of 2016	ARBP NO.22 OF 2009	Shri Bijay Kumar Das (Adv.)	Road and Roof Construction	Ramky Infrastructure Ltd.	Disposed of	26.10.2017
61.	Arb.Pro.No.20 of 2016	ARBP NO.29 OF 2013	Shri Santanu Kumar Sarangi (Adv.)	State of Odisha & Another	Rajendranath Sahu	Disposed of	17.11.2017

62.	Arb.Pro.No.2 1 of 2016	ARBP NO.33 OF 2015	Shri S.S.Rao, (Adv.)	M/s Meenakshi Constructio n & Consultancy & Another.	Shri Panchudev Patra	Disposed of	25.09.2017
63.	Arb.Pro.No.2 2 of 2016	ARBP NO.28 OF 2013	Shri N.K.Jujharsingh, (Adv.)	State of Odisha & Another	Rajendranat h Sahu	Disposed of	10.01.2018
64.	Arb.Pro.No.2 3 of 2016	ARBP NO.01 OF 2015	Justice P.K.Tripathy (Retd.)	Rajesh Mohanty	Central Public Works Department & Others	Disposed of	11.10.2017
65.	Arb.Pro.No.2 4 of 2016	ARBP NO.36 OF 2014	Justice L.Mohapatra (Retd.)	Rinakhi Pal	Technology and Action for Rural Advancemen	Disposed of	17.09.2018
66.	Arb.Pro.No.2 5 of 2016	ARBP NO.40 OF 2016	Shri S.K.Sangenaria, (Adv.)	Sigma Data Tech	Union of India & Another	Disposed of	03.08.2017
67.	Arb.Pro.No.2 6 of 2016	ARBP NO.57 OF 2004	Shri J.K.Mohapatra, (Adv.)	State of Odisha &Others	H.H.Mallik& Others	Disposed of	27.02.2018
68.	Arb.Pro.No.2 7 of 2016	ARBP NO.03 OF 2009	Shri Ramakanta Mohanty (Sr.Adv.)	Shyam Filling Station	Reliance Industries Ltd. & Another	Disposed of	20.03.2018
69.	Arb.Pro.No.2 8 of 2016	ARBP NO.20 OF 2016	Justice P.K.Tripathy (Retd.)	M/s Vaccum Techniques Pvt. Ltd.	Director General, Council of Scientific & Industrial Research & Another.	Disposed of	11.08.2017
70.	Arb.Pro.No.2 9 of 2016	ARBP NO.36 OF 2013	Justice A.S.Naidu (Retd.)	M/s Rath Architectoni c	Air Force Naval Housing Board & Another	Disposed of	08.03.2017
71.	Arb.Pro.No.3 0 of 2016	ARBP NO.49 OF 2008	Shri P.R.Barik, (Adv.)	Kedarnath Mishra	Orissa Industrial Infrastructure Development Corporation	Disposed of	28.02.2018

					& Another		
72.	Arb.Pro.No.3 1 of 2016	MJC NO.168 OF 2000	Shri P.R.Barik, (Adv.)	Subash Chandra Kanchan	M/s MCL & Others	Dropped	
73.	Arb.Pro.No.3 2 of 2016	MJC NO.169 OF 2000	Shri P.R.Barik, (Adv.)	Subash Chandra Kanchan	M/s MCL & Others	Dropped	
74.	Arb.Pro.No.3 3 of 2016	ARBP NO.12 OF 2015	Justice P.K.Tripathy (Retd.)	Sahoo Engineering Constructio n	Sky Scraper Project Pvt. Ltd.	Disposed of	06.05.2017
75.	Arb.Pro.No.3 4 of 2016	ARBP NO.62 OF 2010	Justice A.S.Naidu (Retd.)	Sri Y.Prasad	Union of India & Others	Disposed of	05.04.2018
76.	Arb.Pro.No.3 5 of 2016	ARBP NO.02 OF 2015	Justice L.Mohapatra(Retd.)	The Dhamara Port Company Ltd.	KyoriOremi n Ltd.	Disposed of	22.09.2017
77.	Arb.Pro.No.3 6 of 2016	ARBP NO.18 OF 2003	Shri BiswamohanPatt naik, (Sr.Adv.)	M/s Woodburn Developers & Builders Pvt. Ltd. & Another.	Kiran Mohanty & Others	Dropped	
78.	Arb.Pro.No.3 7 of 2016	ARBP NO.12 OF 2009	Sri Santosh Kumar Pattnaik (Sr.Adv.)	M/S Sailaja ISCON (P) Ltd.	Sri Gandharba Dalei	Dropped	
79.	Arb. Pro. No.38 of 2016	ARBP NO.06 OF 2015	Sri Santosh Kumar Pattnaik (Sr.Adv.)	K.K.Resourc es Pvt. Ltd.	Rexon Stripes Ltd.	Disposed of	31.07.2018
80.	Arb. Pro. No.39 of 2016	ARBP NO.32 OF 2015	Sri S.S.Rao (Adv.)	M/s Meenakshi Constructio n & Consultancy	Biswajit Mohanty	Disposed of	16.10.2017
81.	Arb. Pro. No.39 (A) of 2016		Sri S.S.Rao (Adv.)	Biswajit Mohanty	Subhrakant a Das Mohapatra & Another	Pending (As per order dated 16.10.201 7Award is under	

						sealed cover and was not delivered as none of the parties have deposited the Arbitrator's fee and administrative cost)	
82.	Arb. Pro. No.40 of 2016	ARBP NO.62 OF 2011	Sri P.C.Das (Adv.)	M/s General Security & Information Services (Pvt.) Ltd.	G.M. East Coast Railway & Another	Disposed of	09.03.2018
83.	Arb. Pro. No.41 of 2016	ARBP NO.33 OF 2011	Sri J.K.Mohapatra (Adv.)	Silla Chalapati Rao	M/s ABHISEK & Another	Disposed of	10.10.2017
84.	Arb. Pro. No.42 of 2016	ARBP NO.30 OF 2015	Justice D.P.Mohapatra (Retd.)	SAB MILLER INDIA Ltd.	M/s S.R. Breweries Pvt. Ltd.	Disposed of	28.10.2017
85.	Arb. Pro. No.43 of 2016	ARBP NO.40 OF 2011	Justice D.P.Mohapatra (Retd.)	M.D.Kutubuddin	State of Odisha & Others	Pending (awaiting for extension of time period)	
86.	Arb. Pro. No.44 of 2016	ARBP NO.05 OF 2015	Justice J.P. Das (Retd.)	Tara Ranjan Pattnaik	Shri Liladitya Deb	Disposed of	02.02.2023
87.	Arb. Pro. No.45 of 2016	ARBP NO.29 OF 2015	Shri V.Narasingh (Adv.)	Rahul Kumar	Sudhansu Sekhar Jena	Disposed of	18.04.2018
88.	Arb. Pro. No.46 of 2016	ARBP NO.33 OF 2010	Justice A.S.Naidu (Retd.)	Alpha Consultancy	B.S. Construction	Disposed of	25.10.2017
89.	Arb. Pro. No.47 of 2016	ARBP NO.21 OF 2014	Shri P.C.Das (Adv.)	M/s Jawala Coke Pvt. Ltd.	M/s IDCOL Ferro Chrome & Alloys Ltd.	Disposed of	20.04.2018
90.	Arb. Pro.	ARBP NO.25	Shri Sanatan Das,	Consultoriu	Project	Disposed	08.05.2018

	No.48 of 2016	OF 2006	(Adv)	m Pvt. Ltd.	Director Orissa Health System Development Project & Others	of	
91.	Arb. Pro. No.49 of 2016	ARBP NO.59 OF 2008	Shri Avijit Pal, (Adv.)	M/s ALFA Transformers Ltd.	M/s. Utkal Galvanizers Ltd & Another	Disposed of	04.12.2017
92.	Arb. Pro. No.50 of 2016	ARBP NO.22 OF 2015	Justice L.Mohapatra, (Retd.)	AD Dwellers Pvt. Ltd.	HAL Housing Committee	Disposed of	05.04.2018
93.	Arb. Pro. No.51 of 2016	ARBP NO.41 OF 2016	Justice L.Mohapatra, (Retd.)	M/s Budharaja Mining & Construction Ltd.	State of Odisha & Others	Disposed of	23.04.2018
94.	Arb. Pro. No.52 of 2016	ARBP NO. 13 OF 2012	Justice L.Mohapatra, (Retd.)	Rahee- GPT (JV)	HCIL Adhikarya-ARSS (JV) & Others	Disposed of	26.04.2018
95.	Arb. Pro. No.53 of 2016	ARBP NO.62 OF 2016	Shri P.R.Barik, (Adv.)	Shri Jureswar Swain	State of Odisha & Another	Disposed of	07.05.2018
96.	Arb. Pro. No.54 of 2016	ARBP NO.46 OF 2016	Justice L.Mohapatra, (Retd.)	Shri Madan Agarwal	Shri Pratap Kumar Rawlo	Disposed of	05.09.2019
97.	Arb. Pro. No.55 of 2016	ARBP NO.16 OF 2012	Shri P.C.Das, (Adv.)	Orissa State Ware Housing Corporation	New India Assurance Co.Ltd.	Disposed of	15.12.2017
98.	Arb. Pro. No.56 of 2016	ARBP NO.64 OF 2009	Shri Bibekananda Mohanty, Sr. Advocate	National Project Construction Corporation Ltd.	Board of Secondary Education & Another	Pending	

2017							
99.	Arb. Pro. No.01 of 2017	ARBP NO.25 OF 2013	Justice A.S.Naidu (Retd.)	Bharat Chandra Samal	Jayshree Patra	Disposed of	02.11.2017
100.	Arb. Pro. No. 02 of 2017	ARBP NO.67 OF 2016	Justice L. Mohapatra (Retd.)	M/s. West Bengal Hybrid Seeds and Biotech Pvt. Ltd	Orissa Agro Industries Corporation Ltd.	Disposed of	11.07.2018
101.	Arb. Pro. No. 03 of 2017	ARBP NO.09 OF 2016	Justice B.P. Das (Retd.)	Smt. Rajalaxmi Mohapatra	M/s. Gadibrahma Filling Station and another	Disposed of	06.11.2017
102.	Arb. Pro. No. 04 of 2017	ARBP NO.84 OF 2016	Justice L. Mohapatra (Retd.)	D.B.M Geotechnics and Constructions Pvt. Ltd	Gopalpur Ports Ltd.	Disposed of	13.11.2017
103.	Arb. Pro. No. 05 of 2017	ARBP NO.42 OF 2016	Justice A.K. Parichha (Retd.)	Indo Nabin Projects Ltd	M/s. National Aluminum Company Ltd.	Disposed of	17.12.2019
104.	Arb. Pro. No. 06 of 2017	ARBP NO.01 OF 2017	Justice L. Mohapatra (Retd.)	M/s. SBL Construction Pvt. Ltd	M/s. Swosti Premium Ltd	Disposed of	05.02.2019
105.	Arb. Pro. No. 07 of 2017	ARBP NO.44 OF 2011	Justice Raghur Das (Retd.)	Reliance Telecom Ltd.	Dr. Saudamini Samantray	Disposed of	27.08.2018
106.	Arb. Pro. No. 08 of 2017	ARBP NO.24 OF 2016	Shri Ramakanta Mohanty, Sr. Advocate	Duryodhan Swain	M/s. Sai Home and Homes Construction Pvt. Ltd.	Disposed of	27.03.2018
107.	Arb. Pro. No. 09 of 2017	ARBP NO.24 OF 2017	Justice L. Mohapatra (Retd.)	Mani Tirumala Project Pvt. Ltd	All Odisha State Bank Officers	Disposed of	22.03.2021
108.	Arb. Pro. No. 10 of 2017	ARBP NO.88 OF 2016	Justice P.K. Tripathy (Retd.)	M/s. ARSS Infrastructure Pvt. Ltd	M/s. NALCO	Disposed of	07.06.2019

109.	Arb. Pro. No. 11 of 2017	MJC NO.29 OF 2002	Justice B.P. Das (Retd)	Mrutyunjaya Behera	Executive Engineer	Disposed of	12.06.2019
110.	Arb. Pro. No. 12 of 2017	ARBP NO.93 OF 2016	Sri Suvashish Pattanaik.	Smt. Amita Acharya	Tata Tele Services Ltd	Disposed of	01.12.2018
2018							
111.	Arb. Pro. No. 01 of 2018	ARBP NO.01 OF 2013	Justice Birakishore Misra (Retd.)	M/s. ISAR Engg. Pvt. Ltd	NIT & Another	Pending (Proceeding is continuing)	
112.	Arb. Pro. No. 02 of 2018	ARBP NO.96 OF 2016	Shri Santosh Kumar Pattnaik. Sr. Advocate	Smt. Snehalata Tripathy	Shri Himanshu Sekhar Pati	Terminated	26.05.2023
113.	Arb. Pro. No. 03 of 2018	ARBP NO.61 OF 2016	Shri M.P. Mishra, (Retd. Dist. Judge)	M/s. Areikana Filling Station & Another	Bharat Petroleum Corporation Ltd. & Others	Disposed of	02.04.2019
114.	Arb. Pro. No. 04 of 2018	ARBP NO.05 OF 2017	Justice L. Mohapatra (Retd). Sri Ramakanta Mohanty (Sr. Adv.) Sri Manas Mohapatra (Sr. Adv)	Srinibas Subudhi	Nimai Charan Subudhi & another	Disposed of	17.08.2019
115.	Arb. Pro. No. 05 of 2018	ARBP NO.65 OF 2017	Justice L. Mohapatra (Retd).	M/s. Panda Technology	State of Odisha & others	Disposed of	11.04.2019
116.	Arb. Pro. No. 06 of 2018	ARBP NO.39 OF 2017	Justice B.K. Nayak	M/s. Shri Mahaveer Ferro Alloys	M/s. Pallary Minerals Ltd.	Pending (Declined to conduct the proceeding on 17.06.2019)	
117.	Arb. Pro. No. 07 of 2018	ARBP NO.08 OF 2017	Shri Manoj Kumar Mohanty, Advocate	D.B. Power Ltd	M/s. Mahanadi Coalfields Ltd.	Disposed of	03.07.2023
118.	Arb. Pro. No. 08 of 2018	ARBP NO.25 OF 2016	Sri Umesh Ch. Behura, Adv.	M/s. Landmarks Infra Developer s (P) Ltd.	M/s. Mesunarula Wellman (JV) and others	Terminated	10.07.2019

119.	Arb. Pro. No. 09 of 2018	ARBP NO.11 OF 2016	Justice M.M. Das (Retd.)	M/s. Nayagarh Sugar Complex Ltd	Nayagarh Co-Operative Sugar Industries Ltd & Others	Pending (Proceeding is continuing)	
120.	Arb. Pro. No. 10 of 2018	ARBP NO.59 OF 2016	Justice L. Mohapatra (Retd.).	M/s. Madhucon Projects Ltd	Mahanadi Coalfields Ltd.	Disposed of	28.02.2020
121.	Arb. Pro. No. 11 of 2018	ARBP NO.66 OF 2017	Shi Srikanta Kumar Nayak, Sr. Adv.	M/s. Rawani Construction	Central Warehousing Corporation	Disposed of	02.01.2020
122.	Arb. Pro. No. 12 of 2018	ARBP NO.18 OF 2017	Shri M.P. Mishra (Retd. Dist. Judge)	Sri Gouri Shankar Agarwal	Unitechs Limited	Dropped	
123.	Arb. Pro. No. 13 of 2018	ARBP NO.25 OF 2017	Justice B. Panigrahi (Retd.)	M/s. Kukumina Construction Pvt. Ltd.	M/s. KSS Petron Pvt. Ltd. & Others	Terminated	27.04.2019
124.	Arb. Pro. No. 14 of 2018	ARBP NO.25 OF 2017	Justice B. Panigrahi (Retd.)	M/s. Kukumina Construction Pvt. Ltd.	M/s. KSS Petron Pvt. Ltd. & Others	Terminated	27.04.2019
125.	Arb. Pro. No. 15 of 2018	ARBP NO.25 OF 2017	Justice B. Panigrahi (Retd.)	M/s. Kukumina Construction Pvt. Ltd.	M/s. KSS Petron Pvt. Ltd. & Others	Terminated	27.04.2019
126.	Arb. Pro. No. 16 of 2018	ARBP NO.38 OF 2018	Justice S.C. Parija (Retd.)	Mrs. Itishree Naik	Sri Baidyanath Naik & Others	Terminated	26.07.2022
127.	Arb. Pro. No. 17 of 2018	ARBP NO.03 OF 2014	Justice Raghubir Dash (Retd.)/ Justice Pradip Kumar Mohanty (Retd.)	M/s. Odisha Hydro Power Corporation Ltd.	M/s. National Projects Construction Corporation Ltd.		Closed 12.10.2023

128.	Arb. Pro. No. 18 of 2018	ARBP NO.11 OF 2017	Justice L. Mohapatra (Retd).	Boudh distillery Private Ltd.	Thermal Systems Private Limited	Disposed of	04.02.2022
129.	Arb. Pro. No. 19 of 2018	ARBP NO.10 OF 2017	Shri Ramakanta Mohanty, Sr. Advocate	M/s. Tripurare Coal Transport Pvt. Ltd	Mahanadi Coalfields Limited & Another	Disposed of	08.12.2020
130.	Arb. Pro. No. 20 of 2018	ARBP NO.81 OF 2017	Justice N. Prusty (Retd.)	M/s. Udra Constructio n Pvt. Ltd.	National Institute of Technology and another	Disposed of	12.01.2021
2019							
131.	Arb. Pro. No. 01 of 2019	ARBP NO.36 OF 2017	Justice L. Mohapatra (Retd).	Bamadev Nayak Infrastructu res Ltd	The Chairman Paradeep Port Trust and Others	Disposed of	26.03.2021
132.	Arb. Pro. No. 02 of 2019	ARBP NO.07 OF 2018	Sri Kashinath Panigrahi , Retd. Dist. Judge	H.L. Infrastructu re	Water Resources Department and others	Disposed of	25.05.2022
133.	Arb. Pro. No. 03 of 2019	ARBP NO.23 OF 2017	Shri Ramakanta Mohanty, Sr. Adv.	Bhabani Sankar Dash & another	Sri Girija Sankar Das	Disposed of	27.07.2019
134.	Arb. Pro. No. 04 of 2019	ARBP NO.58 OF 2017	Justice B.K. Patel, (Retd.)	Acharya Brothers Constructio n Pvt. Ltd	Shree Biotech.	Disposed of	17.08.2019
135.	Arb. Pro. No. 05 of 2019	ARBP NO.31 OF 2018	Justice B.P. Das, (Retd.)	M/s. Huma Coastal Mega Food Park Private Ltd.	APICOL	Disposed of	14.02.2020
136.	Arb. Pro. No. 06 of 2019	ARBP NO.45 OF 2016	Justice L. Mohapatra (Retd).	M/s. Metro Builders (Orissa) Pvt. Ltd	M/s. Orissa Industries Ltd.	Disposed of	23.09.2021
137.	Arb. Pro. No. 07 of 2019	ARBP NO.76 OF 2007	Shri Jagannath Pattnaik, Adv.	United Constructio n	Union of India & Others	Disposed of	27.08.2021
138.	Arb. Pro. No. 08 of 2019	ARBP NO.95 OF 2017	Sri Santanu Kumar Sarangi, Adv.	Nirmala Devi Agarwal	Orissa State Seeds Corporation Ltd. & others	Disposed of	27.06.2019

139.	Arb. Pro. No. 09 of 2019	ARBP NO.38 OF 2010	Shri P.R. Barik, Adv.	Sri Birendra Kumar Mohanty	NICL & another	Disposed of	01.03.2017
140.	Arb. Pro. No. 10 of 2019	ARBP NO.82 OF 2017	Justice S.C. Parija, (Retd.)	Bamdev Nayak Infrastructures Ltd	State of Odisha and others	Disposed of	23.06.2022
141.	Arb. Pro. No. 11 of 2019	ARBP NO.29 OF 2007	Shri Ramakanta Mohanty, Sr. Adv.	United Construction	Union of India	Disposed of	30.04.2021
142.	Arb. Pro. No. 12 of 2019	ARBP NO.30 OF 2007	Shri Ramakanta Mohanty, Sr. Adv	United Construction	Union of India	Disposed of	30.04.2021
143.	Arb. Pro. No. 13 of 2019	ARBP NO.13 OF 2017	Justice Dr.A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021
144.	Arb. Pro. No. 14 of 2019	ARBP NO.72 OF 2017	Justice Dr. A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021
145.	Arb. Pro. No. 15 of 2019	ARBP NO.02 OF 2017	Justice Dr. A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021
146.	Arb. Pro. No. 16 of 2019	ARBP NO.71 OF 2017	Justice Dr. A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021
147.	Arb. Pro. No. 17 of 2019	ARBP NO.51 OF 2008	Sri Nirod Kumar Sahoo, Adv.	Bidyutlata Sahu & Others	Bidyadhar Behera	Disposed of	06.03.2020
148.	Arb. Pro. No. 18 of 2019	ARBP NO.12 OF 2012	Shri Milan Kanungo, Sr. Adv.	Lal Saheb Bharat Chandra Bhanj Deo	Mr. Deepak Das	Dropped	09.08.2023
149.	Arb. Pro. No. 19 of 2019	ARBP NO.96 of 2017	Shri Ullash Chandra Mohanty, Adv.	Mr. Sabyasachi Dash	M/s. Safal Construction Pvt. Ltd. & another	Disposed of	12.09.2019
150.	Arb. Pro. No. 20 of 2019	ARBP NO.97 of 2017	Shri Ullash Chandra Mohanty, Adv.	Mr. Sabyasachi Dash	M/s. Safal Construction Pvt. Ltd. & another	Disposed of	12.09.2019
151.	Arb. Pro. No. 21 of 2019	ARBP NO.14 of 2005	Justice B.K. Mishra, (Retd.)	Smt. Kumudini Pattnaik & Others	State of Odisha & another	Pending	
152.	Arb. Pro. No. 22 of 2019		Justice Pradip Kumar Mohanty, (Retd.)	Kalinga Warriors Security	Odisha Mining Corporation	Pending Declined to conduct	

		ARBP NO.02 of 2018		Services	Ltd. & Others	the proceeding on dated 25.03.2019	
153.	Arb. Pro. No. 23 of 2019	ARBP NO.68 of 2008	Justice J.P. Das,(Retd.)	Orissa Stevedores Limited	The Chief Executive Officer, SAIL	Disposed of	16.12.2022
154.	Arb. Pro. No. 24 of 2019	ARBP NO.06 of 2018	Dr. Justice D.P. Choudhury, (Retd.)	M/s. Torrent Advertisers	M/s. OPPO Mobiles, Odisha Pvt. Ltd.	Disposed of (Terminated as settled)	20.05.2019
155.	Arb. Pro. No. 25 of 2019	ARBP NO.92 of 2016	Shri Umesh Chandra Behura, Adv	Sri Bibhu Das	Sri Kumar Charan Rout and another	Disposed of	23.07.2019
156.	Arb. Pro. No. 26 of 2019	ARBP NO.36 of 2018	Justice A.K. Parichha, (Retd.)	M/s. Shapoorji Pallnji and Company Pvt. Ltd	NIT, Rourkela	Disposed of	19.07.2021
157.	Arb. Pro. No. 27 of 2019	ARBP NO.74 of 2017	Shri Bibekananda Bhuyan, Adv	M/s. KCS Pvt. Ltd	Chairman, M/s. Asia Pacific Institute of Management	Disposed of	16.03.2020
158.	Arb. Pro. No. 28 of 2019	ARBP NO.53 of 2004	Justice A.K. Parichha, (Retd.)	M/s. B. Engineers & Builders Ltd	State of Odisha and another	Disposed of	23.09.2019
159.	Arb. Pro. No. 29 of 2019	ARBP NO.17 of 2017	Sri Basudeb Tripathy, Dist Judge (Retd.)	Rajkumar Gunwat	Unitechs Limited	Disposed of	07.12.2019
160.	Arb. Pro. No. 30 of 2019	ARBP NO.57 of 2009	Shri J.K. Mishra, Sr. Adv.	M/s. M.K.S. Engineering	General Manager, Larsen and Turbo Limited & Another	Disposed of	18.02.2022
161.	Arb. Pro. No. 31 of 2019	ARBP NO.28 of 2016	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021
162.	Arb. Pro. No. 32 of 2019	ARBP NO.07 of 2017	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021

163.	Arb. Pro. No. 33 of 2019	ARBP NO.29 of 2016	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021
164.	Arb. Pro. No. 34 of 2019	ARBP NO.06 of 2017	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021
165.	Arb. Pro. No. 35 of 2019	ARBP NO.57 of 2018	Justice Ch. P.K. Mishra (Retd.)	Anusha-B.K.D., Joint Venture	East Coast Railway and others	Disposed of	18.01.2021
166.	Arb. Pro. No. 36 of 2019	ARBP NO.74 of 2016	Shri M.P. Mishra (Retd. Dist. Judge)	M/s. Jai Santoshi Maa Engineering Works	Jindal Stainless Limited and others	Disposed of	16.04.2021
167.	Arb. Pro. No. 37 of 2019	ARBP NO.79 of 2017	Dr. Justice D.P. Choudhury (Retd.)	M/s. Kukumina Construction Private Limited	General Manager, East Coast Railway and others	Disposed of	03.06.2021
168.	Arb. Pro. No. 38 of 2019	ARBP NO.04 of 2018	Shri Santanu Kumar Sarangi, Adv.	M/s. Care Security & Allied Services	M/s. Neelachalls pat Nigam Limited	Disposed of	17.03.2020
169.	Arb. Pro. No. 39 of 2019	ARBP NO.28 of 2017	Shri Debendra Kumar Sahoo	Smt. Kalpana Pati	Sri Korpana Gouri Sankar Rao	Disposed of	26.09.2019
170.	Arb. Pro. No. 40 of 2019	ARBP NO.41 of 2018	Justice A.S. Naidu. (Retd.)	M/s. Usha Projects (India) Pvt. Ltd	M/s. Brahmani River Pellets Ltd	Disposed of	25.03.2021
171.	Arb. Pro. No. 41 of 2019	ARBP NO.08 of 2018	Sri Kashinath Panigrahi , Retd. Dist. Judge	H.L. Infrastructure	Water Resources Department and others	Disposed of	25.05.2022
172.	Arb. Pro. No. 42 of 2019	ARBP NO.84 of 2017	Justice M.M. Das (Retd.)	M/s. Sahu Trust	ThirumurugaKirupandan da Variyar and another	Disposed of	08.06.2022
173.	Arb. Pro. No. 43 of 2019	ARBP NO.05 of 2018	Shri Santanu Kumar Sarangi, Adv	M/s. Care Security & Allied Services	M/s. Neelachalls pat Nigam Limited	Disposed of	17.03.2020
174.	Arb. Pro. No. 44 of 2019	ARBP NO.65 of 2016	Shri Gopal Krushna Mohanty, Adv.	M/s. Utkal Electricals	Mahanadi Coalfield Ltd. (MCL)	Terminated	17.07.2019

175.	Arb. Pro. No. 45 of 2019	ARBP NO.10 of 2018	Shri Prafulla Kumar Rath, Adv.	M/s. NKB & Associates and Another	M/s. Kamyab Television Pvt Ltd and Another	Disposed of	26.07.2021
176.	Arb. Pro. No. 46 of 2019	ARBP NO.71 of 2016	Justice R.N. Biswal, (Retd.)	Smt. Meeta Thacker	Amit Kumar Thacker and others	Disposed of	11.03.2022
177.	Arb. Pro. No. 47 of 2019	ARBP NO.64 of 2017	Shri Shaktidhar Das, Sr. Adv.	M/s. Byke Hospitality Limited	M/s. Hotel Vijoya International and another	Dropped	21.04.2022
178.	Arb. Pro. No. 48 of 2019	ARBP NO.46 of 2018	Shri Jayant Das, Sr. Advocate	M/s. SREI Infrastructure Finance Ltd.	State of Odisha and another	Pending	
179.	Arb. Pro. No. 49 of 2019	ARBP NO.18 of 2019	Justice J.P. Das, (Retd.)	M/s. PRATHYUSH A Associates Shipping Pvt. Ltd	Managing Director, OMC Ltd and another	Terminated	06.08.2021
180.	Arb. Pro. No. 50 of 2019	ARBP NO.08 of 2019	Shri Sanatan Das, Adv	Sri Sanjay Mishra	Odisha State Poultry Products Cooperative Marketing Federation Ltd and others	Disposed of	27.04.2021
181.	Arb. Pro. No. 51 of 2019	ARBP NO.53 of 2018	Justice B. Panigrahi, (Retd.) Justice L. Mohapatra (Retd), Justice B.K. Patel, (Retd.)	Surana Solar Ltd	Paradip Port Trust and others	Disposed of	08.04.2021
182.	Arb. Pro. No. 52 of 2019	ARBP NO.40 of 2018	Shri Gautam Mukharjee, Sr. Adv.	J.K. Agarwal	The General Manager and Another	Pending	
183.	Arb. Pro. No. 53 of 2019	ARBP NO.59 of 2018	Sri Kashinath Panigrahi, Retd., Dist. Judge	Sahoo Engineering Construction	Trishna Real Estate Pvt. Ltd	Disposed of	20.01.2021
184.	Arb. Pro. No. 54 of 2019		Dr. Justice A.K. Mishra, (Retd.)	B. Engineers and	The Chief Engineer and	Disposed of	11.11.2022

		ARBP NO.33 of 2017		Builders Ltd	Basin Manager, Baitarani, Subarnarekha and Budhabalanga Basin, Laxmiposi, Baripada, Mayurbhanj and Another		
185.	Arb. Pro. No. 55 of 2019	ARBP NO.16 of 2015	Shri Durga Shankar Mishra, Retd. District Judge	Prabodh Tirkey	Odisha Sports Development and Promotion Company	Pending Declined to conduct the proceeding on 25.09.2019	Mandate Terminated
186.	Arb. Pro. No. 56 of 2019	ARBP NO.64 of 2018	Shri Santanu Kumar Sarangi, Adv.	Saught Ghosh and Others	M/s Odysa Home and Commercial Pvt. Ltd	Dropped	
187.	Arb. Pro. No. 57 of 2019	ARBP NO.58 of 2010	Shri Srikant Kumar Nayak, Sr. Adv.	SRI BIMAL CHANDRA SAHA	M/S. PAWANI FOUNDATION PVT. LTD.	Pending	
188.	Arb. Pro. No. 58 of 2019	ARBP NO.46 of 2017	Justice A.K. Parichha, (Retd.)	Gyana Ranjan Senapati	Odisha Disaster Mitigation Authority and others	Disposed of	17.02.2021
189.	Arb. Pro. No. 59 of 2019	ARBP NO.86 of 2017	Justice A.K. Parichha, (Retd.)	Utkal Ranjan Baral	Bairagi Charan Sahoo	Disposed of	06.04.2021
190.	Arb. Pro. No. 60 of 2019	ARBP NO.97 of 2016	Justice B. Panigrahi, (Retd.)	M/s. G6 SECURITY AND CONSULTANCY SERVICES PVT. LTD	R.C.I Cash Management Services (P) Ltd.	Pending	
191.	Arb. Pro. No. 61 of 2019	ARBP NO.31 of 2017	Shri Ramakant Mohanty, Sr. Adv.	Sri Rabindra Nath Rath and another	M/s. Maruti Estate (India) Pvt. Ltd.	Disposed of	18.04.2022
192.	Arb. Pro. No.	ARBP NO.92	Shri	M/s.	NAFED and	Disposed	25.10.2021

	62 of 2019	of 2017	SuvashishPattnaik , Adv	Kalinga Rice Mill Pvt. Ltd	another	of	
193.	Arb. Pro. No. 63 of 2019	ARBP NO.91 of 2017	Shri SuvashishPattnaik , Adv	M/s. Siddharth Rice Mill Pvt. Ltd	NAFED and another	Disposed of	25.10.2021
194.	Arb. Pro. No. 64 of 2019	ARBP NO.65 of 2008	Justice R.N. Biswal, (Retd.)	G.C. Kanungo	Managing Director, Rourkela Steel Plant and another	Pending	
195.	Arb. Pro. No. 65 of 2019	ARBP NO.64 of 2008	Justice R.N. Biswal, (Retd.)	Sibu Kanungo	Managing Director, Rourkela Steel Plant and another	Pending	
196.	Arb. Pro. No. 66 of 2019	ARBP NO.32 of 2018	Justice N. Prusty (Retd.)	A.P. Constructio n	The Mahanadi Coalfields Limited	Stayed by the Hon'ble Supreme Court	
197.	Arb. Pro. No. 67 of 2019	ARBP NO.31 of 2013	Dr. Justice A.K. Rath (Retd.)	M/s. D.K. Gupta & Co.	The Chief Engineer (R & D) & Others	Disposed of	10.03.2021
198.	Arb. Pro. No. 68 of 2019	ARBP NO.53 of 2016	Justice B. Panigrahi, (Retd.) Dr. Justice A.K. Rath (Retd.)	ARSS Bus Terminal Private Limited	Odisha State Road Transport Corporation	Dropped	13.12.2019
199.	Arb. Pro. No. 69 of 2019	ARBP NO.98 of 2017	Justice J.P. Das, (Retd.)	M/s. Regency	The Chief Executive Officer & others	Disposed of	13.10.2022
200.	Arb. Pro. No. 70 of 2019	ARBP NO.47 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri Dhanurdhar Champatira y	Bharat Sanchar Nigam Limited & another	Disposed of	17.02.2023
201.	Arb. Pro. No. 71 of 2019	ARBP NO.48 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri Dhanurdhar Champatira y	Bharat Sanchar Nigam Limited & another	Disposed of	17.02.2023
202.	Arb. Pro. No. 72 of 2019	ARBP NO.49 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri Dhanurdhar Champatira	Bharat Sanchar Nigam	Disposed of	17.02.2023

				y	Limited & another		
203.	Arb. Pro. No. 73 of 2019	ARBP NO.50 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri Dhanurdhar Champatiray	BSNL & another	Disposed of	17.02.2023
204.	Arb. Pro. No. 74 of 2019	ARBP NO.51 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri Dhanurdhar Champatiray	Bharat Sanchar Nigam Limited & another	Disposed of	12.07.2023
205.	Arb. Pro. No. 75 of 2019	ARBP NO.44 of 2018	Dr. Justice A.K. Rath (Retd.)	M/s. IVRCL-AMR Joint Venture	Mahanadi Coalfields Limited & another	Terminated	30.08.2022
206.	Arb. Pro. No. 76 of 2019	ARBP NO.47 of 2018	Dr. Justice A.K. Rath (Retd.)	M/s. SHAHARA ROADWAYS	Cuttack Urban Transport Service Ltd.	Disposed of	08.10.2021
207.	Arb. Pro. No. 77 of 2019	ARBP NO.29 of 2018	Dr. Justice D.P. Choudhury (Retd.)	M/s. R.L. Singh Engineers & Builders Private Limited	Union of India & another	Disposed of	22.06.2021
208.	Arb. Pro. No. 78 of 2019	ARBP NO.30 of 2018	Dr. Justice D.P. Choudhury (Retd.)	M/s. R.L. Singh Engineers & Builders Private Limited	Union of India & another	Disposed of	22.06.2021
209.	Arb. Pro. No. 79 of 2019	ARBP NO.01 of 2019	Justice J.P. Das, (Retd.)	M/s. Outdoor School	State of Odisha	Disposed of	30.11.2023
210.	Arb. Pro. No. 80 of 2019	ARBP NO.14 of 2012	Shri Saswat Kumar Acharya, Adv.	United Construction	Union of India	Disposed of	10.01.2023
211.	Arb. Pro. No. 81 of 2019	ARBP NO.66 of 2018	Shri Suvashish Pattnaik, Adv.	Omm Shree Nilamadhab Builders Pvt. Ltd	Smt. Jayashree Das	Disposed of	15.10.2020
212.	Arb. Pro. No. 82 of 2019	ARBP NO.43 of 2018	Shri D. P. Dhal, Sr. Advocate	M/s. Pradhan Associates	Apricot Labs Private Ltd	Pending	
2020							
213.	Arb. Pro. No. 01 of 2020	ARBP NO.43 of 2009	Justice Arijit Pasayat, (Retd.) Justice P.K.	Government of Orissa	M/s. Traflgar House	Dropped in the Arbitratio	

			Tripathy, (Retd.) Justice A.K. Parichha, (Retd.)		Constructio n (T)	n Centre	
214.	Arb. Pro. No. 02 of 2020	ARBP NO.28 of 2011	Shri Srikant Nayak, Sr. Adv	M/s. Masyc Projects Pvt. Ltd 20	M/s. Orissa Spongs Iron & Steel Ltd.	Dropped	12.03.2020
215.	Arb. Pro. No. 03 of 2020	ARBP NO.13 of 2014	Dr. Justice A.K. Rath (Retd.)	K.V.R. Rail Infra Projects (P) Ltd	Paradip Port Trust	Disposed of	13.05.2022
216.	Arb. Pro. No. 04 of 2020	ARBP NO.50 of 2018	Dr. Justice A.K. Rath (Retd.)	M/s. Green Grow	National Law University, Odisha & another	Disposed of	25.03.2021
217.	Arb. Pro. No. 05 of 2020	ARBP NO.20 of 2012	Justice J.P. Das, (Retd.)	M/s. Shree Tirupati Transport Pvt. Ltd	Vedanta Aluminum Limited	Disposed of	17.07.2020
218.	Arb. Pro. No. 06 of 2020	ARBP NO.37 of 2011	Shri B.P. Parija (Retd.Dist. Judge)	M/s. Safa Marine Industries Limited & Another	United India Insurance Company & Another	Terminate d	12.02.2020
219.	Arb. Pro. No. 07 of 2020	ARBP NO.33 of 2013	Dr. Justice A.K.Rath (Retd.)	M/s. Visiontek Consultancy Services Pvt. Ltd	OTPCL & Another	Pending	
220.	Arb. Pro. No. 08 of 2020	ARBP NO.45 of 2018	Shri Sanatan Das, Advocate	Smt. Kalpana Padhi	Sri Narayan Rath	Dropped	
221.	Arb. Pro. No. 09 of 2020	ARBP NO.68 of 2017	Shri Srikanta Kumar Nayak, Sr. Adv	M/s. Rawani Construction	Central Warehousin g Corporation & Others	Disposed of	25.07.2023
222.	Arb. Pro. No. 10 of 2020	ARBP NO.69 of 2017	Shri Srikanta Kumar Nayak, Sr. Adv	M/s. Rawani Constructio n	Central Warehousin g Corporation & Others	Disposed of	27.07.2023
223.	Arb. Pro. No. 11 of 2020	ARBP NO.95 of 2016	Justice J.P. Das, (Retd.)	A.P. Constructio n	National Thermal Power Corporation Limited	Disposed of	23.08.2021

224.	Arb. Pro. No. 12 of 2020	ARBP NO.02 of 2010	Justice B.K. Misra, (Retd.)	M/s. Vishram Varu & Co.	Union of India & Others	Terminated	
225.	Arb. Pro. No. 13 of 2020	ARBP NO.61 of 2019	Dr. Justice A.K.Rath, (Retd.)	M/s Amazing India Contractors Pvt. Ltd.	Airport Authority of India and Another	Disposed of	12.01.2022
226.	Arb. Pro. No. 14 of 2020	ARBP NO.38 of 2019	Justice M.M.Das, (Retd.)	Mr. Sanjay Lohia & Others	Mr. Kamal Kumar Agarwal	Disposed of	08.12.2023
227.	Arb. Pro. No. 15 of 2020	ARBP NO.87 of 2017	Dr. Justice A.K. Mishra, (Retd.)	M/s. Jagannath Choudhury	Chief Engineer, National Highways Orissa & another	Disposed of	05.08.2022
228.	Arb. Pro. No. 16 of 2020	ARBP NO.52 of 2018	Dr. Justice A.K. Mishra, (Retd.)	M/s. Santuka Transport	M/s. VISA Steel Ltd.	Disposed of	12.05.2022
229.	Arb. Pro. No. 17 of 2020	ARBP NO.90 of 2016	Justice B.K. Patel, (Retd.)	A.P. Construction	NTPC Limited	Disposed of	18.05.2022
230.	Arb. Pro. No. 18 of 2020	ARBP NO.23 of 2020	Justice B.K. Misra, (Retd.)	Hyderabad Precision Mfg Co. Pvt. Ltd.	The General Manager, Ordnance Factory, Badmal& another	Pending	
231.	Arb. Pro. No. 19 of 2020	ARBP NO.35 of 2019	Dr. Justice A.K. Mishra, (Retd.)	Mahipatlal Patel	Chief Engineer & Basin Manager and another	Disposed of	21.07.2022
2021							
232.	Arb. Pro. No. 01 of 2021	ARBP NO.34 of 2018	Mr. B.K. Dash, (Retd. Dist. Judge)	M/s. NATUREPRO BIO CARE INC	M/s. PAM ENTERPRISE and others	Disposed of	21.06.2021
233.	Arb. Pro. No. 02 of 2021	ARBP NO.54 of 2018	Mr. B.K. Dash, (Retd. Dist. Judge)	Uttam Biswal	State of Orissa and others	Disposed of	01.12.2022
234.	Arb. Pro. No.	ARBP NO.78	Shri	M/s. G4S	Anupam	Disposed	13.01.2023

	03 of 2021	of 2019	SatyabadiMantry, Advocate	Secure Solutions (India) Pvt. Ltd.	Industries Limited	of	
235.	Arb. Pro. No. 04 of 2021	ARBP NO.49 of 2018	Shri Prakash Ranjan Barik, Advocate	M/s. Maa Electricals	The General Manager, East Coast Railway & another	Disposed of	17.08.2023
236.	Arb. Pro. No. 05 of 2021	ARBP NO.76 of 2017	Mr. Surendra Kumar Patri, Advocate	M/s. Patil Rail Infrastructu re Pvt. Ltd.	General Manager, East Coast Railway & others	Disposed of	30.09.2022
237.	Arb. Pro. No. 06 of 2021	ARBP NO.70 of 2017	Mr. Manoj Kumar Mishra, (Sr. Advocate)	M/s. Krishna Coatings	M/s. Usha Projects India (Pvt.) Ltd.	Disposed of	27.04.2023
238.	Arb. Pro. No. 07 of 2021	ARBP NO.29 of 2019	Mr. Manoj Kumar Mishra, (Sr. Advocate)	United Constructio n	General Manager, East Coast Railway & another	Disposed of	16.05.2023
239.	Arb. Pro. No. 08 of 2021	ARBP NO.33 of 2018	Justice Pramath Pattanaik, (Retd.)	M/s. G.V.V Constructio n pvt. ltd	SEPCO, Electric Power Constructio n Corporatio & another	Disposed of	18.11.2022
240.	Arb. Pro. No. 09 of 2021	ARBP NO.26 of 2022	Justice BiswajitMohanty, (Retd.)	M/s. H.M. Constructio n Co.	Power Grid Corporation of India Limited & others	Pending	
241.	Arb. Pro. No. 10 of 2021	ARBP NO.44 of 2019	Justice A.K. Parichha, (Retd.)	Dharti Dredging and Infrastructu re Limited.	Paradip Port Trust and Another	Disposed of	20.12.2022
242.	Arb. Pro. No. 11 of 2021	ARBP NO.26 of 2019	Mr. Manoj Kumar Mohanty, Advocate	Susanti Rout & others	State of Odisha and another	Disposed of	24.08.2022

243.	Arb. Pro. No. 12 of 2021	ARBP NO.59 of 2019	Mr. P.R. Barik, Advocate	Sanjay Kumar Swain	East Coast Railways and Another	Pending	
244.	Arb. Pro. No. 13 of 2021	ARBP NO.41 of 2019	Mr. V. Narasingh, Advocate	M/s. Swastik Plywood	Formica Laminates (India) Pvt. Ltd.	Disposed of	29.04.2021
245.	Arb. Pro. No. 14 of 2021	ARBP NO.87 of 2019	Shri Gopal Krushna Mohanty, Sr. Advocate	Patil Construction and Infrastructure Pvt. Ltd	Union of India and others	Pending	
246.	Arb. Pro. No. 15 of 2021	ARBP NO.88 of 2019	Shri Gopal Krushna Mohanty, Sr. Advocate	Patil Construction and Infrastructure Pvt. Ltd	Union of India and others	Pending	
247.	Arb. Pro. No. 16 of 2021	ARBP NO.49 of 2019	Justice B.P. Das, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.12.2023
248.	Arb. Pro. No. 17 of 2021	ARBP NO.50 of 2019	Justice B.P. Das, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.12.2023
249.	Arb. Pro. No. 18 of 2021	ARBP NO.51 of 2019	Justice B.P. Das, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.12.2023
250.	Arb. Pro. No. 19 of 2021	ARBP NO.52 of 2019	Justice B.P. Das, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.12.2023
251.	Arb. Pro. No. 20 of 2021	ARBP NO.53 of 2019	Justice B.P. Das, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.12.2023
252.	Arb. Pro. No. 21 of 2021	ARBP NO.73 of 2019	Justice P.K. Mishra, (Retd.)	M/s. ARSS-ATLANTA J.V	State of Odisha & another.	Disposed of	15.12.2023
253.	Arb. Pro. No. 22 of 2021	ARBP NO.47 of 2019	Justice P.K. Mishra, (Retd.)	ARSS Infrastructure Projects Ltd.	State of Odisha & another.	Disposed of	15.12.2023

254.	Arb. Pro. No. 23 of 2021	ARBP NO.54 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatira y	State of Odisha &ors.	Pending	
255.	Arb. Pro. No. 24 of 2021	ARBP NO.55 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatira y	State of Odisha &ors.	Pending	
256.	Arb. Pro. No. 25 of 2021	ARBP NO.56 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatira y	State of Odisha &ors.	Pending	
257.	Arb. Pro. No. 26 of 2021	ARBP NO.57 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatira y	State of Odisha &ors.	Pending	
258.	Arb. Pro. No. 27 of 2021	ARBP NO.58 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatira y	State of Odisha &ors.	Pending	
259.	Arb. Pro. No. 28 of 2021	ARBP NO.22 of 2020	Dr. Justice Arijit Pasayat	M/s. Epsilon Carbon Private Ltd.	M/s. Mahabir Coke Industries and others	Dropped in the Arbitration Centre	
260.	Arb. Pro. No. 29 of 2021	ARBP NO.67 of 2017	Justice B.K. Patel, (Retd.)	M/s. New Life Electricals	Chief Electrical Engineer (P&D) and another	Disposed of	24.12.2021
261.	Arb. Pro. No. 30 of 2021	ARBP NO.75 of 2016	Mr. B.K. Dash, (Retd. Dist. Judge)	Ratnakar Swain	Santosh Kumar Acharya	Pending	
262.	Arb. Pro. No. 31 of 2021	ARBP NO.61 of 2018	Mr. Shyamananda Mohapatra, Sr. Advocate	Sri Narayan Kumar Dutta	Sri Tarun Kumar Dutta & others	Dropped	
263.	Arb. Pro. No. 32 of 2021	ARBP NO.05 of 2019	Shri Nirmal Chandra Panigrahi, Sr. Advocate	IDCOL Ferro Chrome & Alloys Ltd	M/s. D.C. Jena Transport	Pending	
264.	Arb. Pro. No. 33 of 2021	ARBP NO.60	Justice A.S. Naidu, (Retd.)	M/s. Corrosion	M/s. Panda Infraproject	Disposed of	19.07.2022

		of 2017		Protection Pvt. Ltd	Limited		
265.	Arb. Pro. No. 34 of 2021	ARBP NO.60 of 2016	Shri Bijoy Ketan Mohanty, Former District Judge	M/s. Srikrishna Estates and Constructio ns Pvt. Ltd	Pradipta Kumar Ray	Pending	
266.	Arb. Pro. No. 35 of 2021	ARBP NO.48 of 2019	Sri Shyamananda Mohapatra, Sr. Advocate	ADHAR FRESH	Sri Manmath Kumar Routray	Disposed of	13.07.2022
267.	Arb. Pro. No. 36 of 2021	ARBP NO.47 of 2020	Justice A.K. Parichha, Former Judge	ORISSA STEEL TRADING CORPORATI ON	The United India Assurance Company Ltd	Disposed of	26.09.2022
268.	Arb. Pro. No. 37 of 2021	ARBP NO.12 of 2019	Shri Santanu Kumar Sarangi, Adv	Midas Bottling Pvt. Ltd	OASIS Distilleries Ltd.	Disposed of	17.02.2023
269.	Arb. Pro. No. 38 of 2021	ARBP NO.45 of 2019	Justice A.K. Parichha, (Retd.)	Dharti Dredging and Infrastructur e Limited	Paradip Port Trust and Another	Disposed of	20.12.2022
270.	Arb. Pro. No. 39 of 2021	ARBP NO.47 of 2013	Shri Debasis Das, Advocate	Rajendra Kumar Dhawan	Reliance Webstore Pvt. Ltd. And another	Disposed of	15.09.2022
271.	Arb. Pro. No. 40 of 2021	ARBP NO.11 of 2015	Shri Somadarsan Mohanty, Advocate	The Dhamra Port Company Limited	Jaiprakash Associated Limited	Dropped	
272.	Arb. Pro. No. 41 of 2021	ARBP NO.69 of 2016	Shri Surjyakanta Padhi, Sr. Advocate	M/s. Top Guarding Services Pvt. Ltd.	BDA and others	Dropped	
273.	Arb. Pro. No. 42 of 2021	ARBP NO.28 of 2019	Shri Manoj Kumar Mishra, Sr. Advocate	Sri Jitendra Biswal	State of Odisha and others	Disposed of	28.07.2023
274.	Arb. Pro. No. 43 of 2021	ARBP NO.76 of 2019	Shri D.P. Nanda, Sr. Advocate	MODERN BUILDERS	NEELACHAL ISPAT NIGAM LIMITED AND ANOTHER	Pending	

275.	Arb. Pro. No. 44 of 2021	ARBP NO.76 of 2019 (I.A No.5 of 2021	Shri Jatindra Kumar Mohapatra, Advocate	M/s. Garudadwaja Structures Limited	M/s. Biswabharati Construction and Engineering	Disposed of	10.11.2023
276.	Arb. Pro. No. 45 of 2021	ARBP NO.27 of 2019	Justice B.P. Das (Retd.)	Sylvesa Infotech Pvt. Ltd.	Director, Land Records & Surveys, government of Odisha	Disposed of	15.05.2023
277.	Arb. Pro. No. 46 of 2021	ARBP NO.43 of 2019	Shri Saroj Kumar Das, Advocate	M/s. RNG INFRASTRUC TURE PVT. Ltd.	M/s. A2Z INFRA SERVICE LIMITED	Disposed of	31.03.2023
278.	Arb. Pro. No. 47 of 2021	ARBP NO.35 of 2016	Shri Saroj Kumar Das, Advocate	Sri Susanta Kumar Mohapatra	General Manager (AT & C), CESU	Terminated	08.03.2022
279.	Arb. Pro. No. 48 of 2021	ARBP NO.09 of 2019	Shri Shyamananda Mohapatra, Sr. Advocate	Sri Nilasaila Nayak and others	The Indian Oil Corporation Ltd and another	Disposed of	Award Pronounced on 24.02.2022
280.	Arb. Pro. No. 49 of 2021	ARBP NO.58 of 2018	Mr. L. Pangari, Advocate	Premananda Dash	Central Public Works Department and others	Disposed of	21.04.2023
281.	Arb. Pro. No. 50 of 2021	ARBP NO.44 of 2016	Mr. Adwita Kumar Panda, Advocate	Gopinath Sahu	Head, OSCOM, Indian Rare Earths Limited	Dropped	
282.	Arb. Pro. No. 51 of 2021	ARBP NO.75 of 2019	Justice Pramath Patnaik (Retd.)	M/s. Kamachi Industries Ltd.	M/s. Brahmani River Pellets Limited	Pending	
283.	Arb. Pro. No. 52 of 2021	ARBP NO.04 of 2020	Dr. Justice A.K. Rath (Retd.)	SKL Security and management Services Pvt. Ltd.	Cosmopolis Residents Welfare Trust and others	Disposed of	17.05.2021
284.	Arb. Pro. No. 53 of 2021	ARBP NO.20 of 2020	Justice P.K. Mishra, (Retd.)	HCL Comnet Limited.	National Aluminum Co. Limited	Pending	

285.	Arb. Pro. No. 54 of 2021	ARBP NO.46 of 2020	Justice P.K. Mishra, (Retd.)	Grasim Industries Limited	M/s. Jayashree Chemicals Limited	Pending	
286.	Arb. Pro. No. 55 of 2021	ARBP NO.14 of 2005	Justice B.K. Mishra, (Retd.)	Laxminaray an Pattnaik, represented through Smt. Kumudini Pattnaik and others	State of Odisha and another	Dropped as per order dated 02.08.2021	The Proceeding is not in force.
287.	Arb. Pro. No. 56 of 2021	ARBP NO.05 of 2021	Shri Sanjay Kumar Panda, (Retd. Dist. Judge)	M/s. C&S Electric Ltd.	M/s. National Aluminium Company Limited	Terminated as settled outside the court	
288.	Arb. Pro. No. 57 of 2021	ARBP NO.15 of 2019	Hon'ble Mr. Justice M.M. Das (Retd.),	Megha Engineering & Infrastructures Ltd.	State of Odisha & another	Disposed of	25.05.2023
289.	Arb. Pro. No. 58 of 2021	ARBP NO.37 of 2019	Shri Nirmal Chandra Panigrahi, Sr. Advocate	Jindal Stainless Ltd.	Metal and Minerals Trading Corporation Ltd. & others	Pending	
290.	Arb. Pro. No. 59 of 2021	ARBP NO.66 of 2019	Shri Pramod Kumar Jena, District Judge (Retd.),	M/s. Viraj Projects (India) Pvt. Ltd.	Jindal Steel & Power Limited and another	Disposed of	10.06.2022
291.	Arb. Pro. No. 60 of 2021	ARBP NO.03 of 2021	Shri Pradip Kumar Ray, District Judge (Retd.),	Hughes Communications India Private Limited and Another.	Orissa Space Application Center	Disposed of	24.06.2023
292.	Arb. Pro. No. 61 of 2021	ARBP NO.43 of 2016	Shri S.S. Rao, Senior Advocate	Chitta Ranjan Swain.	East Coast Railway and others.	Disposed of	24.08.2022

293.	Arb. Pro. No. 62 of 2021	ARBP NO.24 of 2020	Shri N.K. Sahu, Advocate	Sri Jitendra Patel.	Sri Swarup Kumar Mohanty	Pending	
294.	Arb. Pro. No. 63 of 2021	ARBP NO.70 of 2019 (I.A No.17 of 2021)	Shri Samir Kumar Ray, District Judge, (Retd.),	Prabhat Kumar Mishra.	Rail India Technical and Economic Services Ltd (RITES) and others	Disposed of	21.10.2022
295.	Arb. Pro. No. 64 of 2021	ARBP NO.69 of 2019 (I.A No.16 of 2021)	Shri Samir Kumar Ray, District Judge, (Retd.),	Prabhat Kumar Mishra.	Rail India Technical and Economic Services Ltd (RITES) and others	Disposed of	21.10.2022
296.	Arb. Pro. No. 65 of 2021	ARBP NO.12 of 2021	Shri Gouranga Bihari Jena, Advocate	M/s. Phase and Control.	Mahanadi Coal Field Ltd and another	Disposed of	22.06.2022
297.	Arb. Pro. No. 66 of 2021	ARBP NO.63 of 2018	Shri Jagajeevan Patro, District Judge, (Retd.),	Marson's Electrical Industries.	Tata Power Central Odisha Distribution Ltd	Pending	
298.	Arb. Pro. No. 67 of 2021	ARBP NO.01 of 2020	Shri Jagannath Rath, Advocate	M/s. G4S Secure Solutions(India) Pvt.Ltd.	M/s. Xavier Institute of Management, Bhubaneswar	Disposed of	22.06.2022
299.	Arb. Pro. No. 68 of 2021	ARBP NO.21 of 2021	Shri SatyabadiMantry	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Hotel Sukhamaya Pvt. Ltd	Dropped	20.01.2022
300.	Arb. Pro. No. 69 of 2021	ARBP NO.22 of 2021	Shri SatyabadiMantry	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Supreme Concrete & Infrastructure (P) Ltd	Disposed of	11.07.2022
301.	Arb. Pro. No. 70 of 2021	ARBP NO.23 of 2021	Shri SatyabadiMantry	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Sun Green Valleys Pvt. Ltd	Dropped	05.07.2022
302.	Arb. Pro. No. 71 of 2021	ARBP NO.24	Shri SatyabadiMantry	M/s. G4S Secure	Prakash Engineers	Disposed of	22.08.2022

		of 2021		Solutions (India) Pvt. Ltd.	Pvt. Ltd		
303.	Arb. Pro. No. 72 of 2021	ARBP NO.44 of 2020	Mr. Yeshan Mohanty, Senior Advocate	Madhusudan Das.	Atul Kumar Ojha	Disposed of	20.01.2023
304.	Arb. Pro. No. 73 of 2021	ARBP NO.99 of 2017	Mr. Prakash Ranjan Barik, Advocate	A.K.L CONSTRUCTION & TRADING PVT. LTD	VALECHA ENGINEERING LTD	Pending	
305.	Arb. Pro. No. 74 of 2021	ARBP NO.04 of 2021	Mr. Prakash Ranjan Barik, Advocate	M/S. Thejo Engineering Limited	Neelachallapat Nigam Ltd	Terminated	08.08.2022
306.	Arb. Pro. No. 75 of 2021	ARBP NO.54 of 2011	Justice Pramath Patnaik, (Retd.),	M/S. Budhraj Mining Construction Ltd.	Hindustan Steel Works Construction Ltd and others	Disposed of	11.08.2023
307.	Arb. Pro. No. 76 of 2021	ARBP NO.39 of 2021	Justice Pramath Patnaik, (Retd.),	M/S. Panchanan Singh.	National Thermal Power Corporation and Another	Terminated	12.07.2022
308.	Arb. Pro. No. 77 of 2021	ARBP NO.22 of 2016	Dr. Chitta Ranjan Misra, Advocate	Sri Ramesh Chandra Samantray.	Indian Oil Corporation Ltd	Dropped	22.12.2021
309.	Arb. Pro. No. 78 of 2021	ARBP NO.17 of 2012	Mr. Kamal Behari Panda, Advocate	Y. Prasad.	Union of India and Others	Pending	
310.	Arb. Pro. No. 79 of 2021	ARBP NO.31 of 2019	Shri Ramakant Mohanty, Sr. Advocate	East Coast Nutrition & Chemicals.	M/s. SUGUNA FOODS Ltd and Another	Disposed of	29.05.2023
311.	Arb. Pro. No. 80 of 2021	ARBP NO.17 of 2019	Justice P.K. Mishra (Retd.)	MIEL (Bhubaneswar) Bulk Water Project Private Limited.	State of Odisha and Others	Disposed of	20.03.2023
312.	Arb. Pro. No. 81 of 2021	ARBP NO.49 of 2020	Shri Manoj Kumar Mishra, Senior Advocate	Manoj Prusty.	Aswini Kumar Sahu	Pending	
313.	Arb. Pro. No. 82 of 2021	ARBP NO.11	Shri D.P. Nanda, Sr. Advocate	Indian Oil Corporation	M/s. Shlok Lubricants	Pending	

		of 2021		Ltd.	and Another		
314.	Arb. Pro. No. 83 of 2021	ARBP NO.42 of 2021	Justice Pramath Patnaik (Retd.)	M/S. Rawani Construction	National Thermal Power Corporation Ltd	Disposed of	24.02.2023
315.	Arb. Pro. No. 84 of 2021	ARBP NO.42 of 2017 (I.A No.29 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Pending	
316.	Arb. Pro. No. 85 of 2021	ARBP NO.43 of 2017 (I.A No.30 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Pending	
317.	Arb. Pro. No. 86 of 2021	ARBP NO.44 of 2017 (I.A No.32 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Pending	
318.	Arb. Pro. No. 87 of 2021	ARBP NO.45 of 2017 (I.A No.31 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Pending	
319.	Arb. Pro. No. 88 of 2021	ARBP NO.18 of 2021	Shri S.S. Rao, Sr. Advocate	PSA Nitrogen Ltd	National Aluminium Company Ltd and another	Disposed of	04.11.2023
320.	Arb. Pro. No. 89 of 2021	ARBP NO.19 of 2021	Shri S.S. Rao, Sr. Advocate	PSA Nitrogen Ltd	National Aluminium Company Ltd and another	Disposed of	04.11.2023
321.	Arb. Pro. No.	ARBP NO.36	Mrs. Saswata	Asit Kumar	Surat	Pending	

	90 of 2021	of 2021	Patnaik, Advocate	Natia	Sekhar		
322.	Arb. Pro. No. 91 of 2021	ARBP NO.34 of 2020	Mr. Kamal Behari Panda, Advocate	M/s. D.K. Dash and Sons.	Union of India and Others	Pending	
323.	Arb. Pro. No. 92 of 2021	ARBP NO.17 of 2021	Shri S.P. Mishra, Sr. Advocate	Bysso Enterprises Pvt. Ltd.	Atmios Mines and Minerals Pvt. Ltd	Terminated	
324.	Arb. Pro. No. 93 of 2021	ARBP NO.44 of 2021	Dr. Justice A.K. Rath	M/s. Arya Omnitalk Wireless Solutions Pvt. Ltd.	Mahanadi Coalfield Limited	Terminated	22.08.2022
325.	Arb. Pro. No. 94 of 2021	ARBP NO.30 of 2019	Shri Gopal Krushna Mohanty, Sr. Advocate	Manabendra Roy	Sun Hospital And Another	Pending	
326.	Arb. Pro. No. 95 of 2021	ARBP NO.29 of 2020	Shri. L. Pangari, Advocate	M/S. Caretech Packaging Pvt. Ltd	Ordnance Factory, Badmal	Disposed of	16.08.2023
327.	Arb. Pro. No. 96 of 2021	ARBP NO.39 of 2019	Shri. Gautam Mishra, Sr. Advocate	Mohammed Tufail	Akbar Mohammed	Disposed of	12.04.2023
328.	Arb. Pro. No. 97 of 2021	ARBP NO.29 of 2021	Dr. Justice A.K. Rath	M/s. Origo Commodities India Pvt. Ltd. &Anr.	Odisha State Warehousing Corporation &Anr.	Disposed of	30.08.2022
329.	Arb. Pro. No. 98 of 2021	ARBP NO.38 of 2022	Justice Pramath Pattnaik	Monalisha Construction	The Chairman-cum-Managing Director Mahanadi Coalfields Limited and others	Pending	
2022							
330.	Arb. Pro. No. 01 of 2022	ARBP NO.34 of 2018	Dr. Justice A.K. Rath (Retd.)	Essel Mining & Industries	Union of India and others	Disposed of	18.10.2023

				Ltd.			
331.	Arb. Pro. No. 02 of 2022	ARBP NO.11 of 2017	Justice L. Mohapatra (Retd.)	Boudh Distillery Pvt. Ltd.	Thermal Systems Pvt. Ltd.	Pending	
332.	Arb. Pro. No. 03 of 2022	ARBP NO.10 of 2021	Shri S.P. Mishra, Sr. Advocate	Hindustan Construction Co. Ltd.	General Manager, East Coast Railway and another	Dropped	28.07.2022
333.	Arb. Pro. No. 04 of 2022	ARBP NO.02 of 2021	Justice Pramath Pattnaik(Retd.)	Project Director, OPEPA now OSEPA & Another	M/s. Uiversal Enterprises	Disposed of	14.07.2023
334.	Arb. Pro. No. 05 of 2022	ARBP NO.41 of 2020	Justice Pramath Pattnaik(Retd.)	M/s. Das Construction	State of Odisha & Others	Pending	
335.	Arb. Pro. No. 06 of 2022	ARBP NO.42 of 2020	Justice Pramath Pattnaik(Retd.)	M/s. Das Construction	State of Odisha & Others	Pending	
336.	Arb. Pro. No. 07 of 2022	ARBP NO.71 of 2021	Shri Jatindra Kumar Mohapatra, Adv.	M/s. Pragati Irrigation Company (Aqua Feed and Equipment Division)	Panchanan Swain	Pending	
337.	Arb. Pro. No. 08 of 2022	ARBP NO.52 of 2016	Mr. S.S. Rao, Advocate	Smt. R. Padmavati	M/s. Hotel Sai Krishna and others	Pending	
338.	Arb. Pro. No. 09 of 2022	ARBP NO.40 of 2020	Mr. S.S. Rao, Advocate	M/s. Ramesht Security Services Pvt. Ltd.	NALCO	Disposed of	30.10.2023
339.	Arb. Pro. No. 10 of 2022	ARBP NO.43 of 2020	Shri Santanu Kumar Sarangi, Adv.	Lab. Solutions	The Odisha Small Industries Corporation Limited and another	Disposed of	26.04.2023
340.	Arb. Pro. No. 11 of 2022	ARBP NO.40,41,42 & 43 of 2021	Shri K.M.H. Niamati, Advocate	M/s. Affinique Tech.	M/s. Maithanlsp at Limited (MESCO Unit-2) and another	Pending	

341.	Arb. Pro. No. 12 of 2022	ARBP NO.37 of 2020	Mr. A.B.S. Naidu, Retd. District Judge	Benzfab Technologies Pvt. Ltd	Managing Director, Jindal Steel & Power Limited and Others	Disposed of	19.12.2022
342.	Arb. Pro. No. 13 of 2022	ARBP NO.30 of 2021	Justice M.M. Das (Retd.)	Firoza Khatun	Shri Jagannath Properties and Developers, Bhubaneswar and another	Disposed of	28.11.2023
343.	Arb. Pro. No. 14 of 2022	ARBP NO.14 of 2020	Dr. Justice A.K. Rath, (Retd.)	Suresh Ranjan Sahu	Cholamandalam MS General insurance Company Limited, Chennai and another	Pending	
344.	Arb. Pro. No. 15 of 2022	ARBP NO.48 of 2021	Justice Pramath Pattnaik(Retd.)	M/s. Surya Wires Pvt. Ltd., Chhattisgarh	Odisha Rural Development and Marketing Society, Bhubaneswar	Pending	
345.	Arb. Pro. No. 16 of 2022	ARBP NO.29 of 2017	Justice B.P. Das (Retd.)	M/s. Tricad Design Consultants (P) Ltd.	Director, Land Records, Surveys and Consolidation, Odisha and another	Pending	
346.	Arb. Pro. No. 17 of 2022	ARBP NO.58 of 2021	Justice Pramath Pattnaik(Retd.)	M/s. Stride Hospital Pvt. Ltd. Bhubaneswar	Sri Sri Param Premamaya Purusottam Trust, Bhubaneswar and others.	Pending	
347.	Arb. Pro. No. 18 of 2022	ARBP NO.62 of 2021	Justice Pramath Pattnaik(Retd.)	Octavo-Solution Pvt. Ltd. New Delhi	Principal Commissioner, Govt. of Odisha and	Disposed of	21.06.2023

					others		
348.	Arb. Pro. No. 19 of 2022	ARBP NO.72 of 2021	Justice A.K. Parichha(Retd.)	M/s. Puri Construction, Puri	Puri Municipal Council, Puri	Terminated	07.07.2022
349.	Arb. Pro. No. 20 of 2022	ARBP NO.26 of 2021	Shri Santanu Sarangi, Adv.	Niranjan Jena	Union of India & Others	Disposed of	26.09.2023
350.	Arb. Pro. No. 21 of 2022	ARBP NO.63 of 2021	Shri D. P. Dhal, Sr. Advocate	Shree Salasar Builders and Development, Cuttack	M/s. Airplaza Retail Holding Pvt. Ltd.	Disposed of	16.05.2023
351.	Arb. Pro. No. 22 of 2022	ARBP NO.64 of 2021	Shri D. P. Dhal, Sr. Advocate	Shree Salasar Builders and Development, Cuttack	M/s. Airplaza Retail Holding Pvt. Ltd.	Disposed of	16.05.2023
352.	Arb. Pro. No. 23 of 2022	ARBP NO.01 of 2022	Dr. Justice A.K. Misra (Retd.)	M/s. Tirupati Enterprises	M/s. S.A. Plywood Industry (P) Ltd.	Pending	
353.	Arb. Pro. No. 24 of 2022	ARBP NO.70 of 2021	Dr. Justice A.K. Rath, (Retd.)	M/s. Varsha Construction, Chhatisgarh	Chairman-cum-Managing Director, Central Mine Planning and Design Institute Limited, Jharkhand and Others	Pending	
354.	Arb. Pro. No. 25 of 2022	WPC NO.4019 of 2010	Dr. Justice A.K. Rath, (Retd.)	M/s. Ganjam Gas	Indian Oil Corporation and others	Recused	17.08.2022
355.	Arb. Pro. No. 26 of 2022	ARBP NO.72 of 2007	Mr. Kamal Behari Panda, Advocate	Dhiren Kumar Singh	The Chief Construction Engineer, Poteru Irrigation Project and another	Disposed of	03.11.2023
356.	Arb. Pro. No. 27 of 2022		Mr. Kamal Behari Panda, Advocate	Dhiren Kumar	The Chief Constructio	Disposed of	03.11.2023

		ARBP NO.73 of 2007		Singh	n Engineer, Poteru Irrigation Project and another		
357.	Arb. Pro. No. 28 of 2022	ARBP NO.47 of 2021	Dr. Justice A.K. Rath (Retd.)	Titagarh Wagons Limited	Odisha Power Generation Corporation Limited	Pending	
358.	Arb. Pro. No. 29 of 2022	ARBP NO.20 of 2021	Dr. Justice A.K. Mishra (Retd.)	M/s. Jindal India Thermal Power Limited	Mahanadi Coalfields Limited	Pending	
359.	Arb. Pro. No. 30 of 2022	ARBP NO.04 of 2022	Shri Santanu Kumar Sarangi, Sr. Advocate	Sai Aditya Ventures (P) Ltd., Jajpur	Kendriya Vihar Residents Welfare Association, Bhubaneswar	Pending	
360.	Arb. Pro. No. 31 of 2022	ARBP NO.10 of 2010	Justice Pramath Pattnaik (Retd.)	Subash Chandra Panda Builders (P) Ltd.	State of Orissa and others	Pending	
361.	Arb. Pro. No. 32 of 2022	ARBP NO.73 of 2021	Shri S.P. Mishra, Sr. Advocate	Brooks Laboratories Ltd.	Odisha State Medical Corporation Ltd., Bhubaneswar	Pending	
362.	Arb. Pro. No. 33 of 2022	ARBP NO.80 of 2008	Justice Pramath Pattnaik (Retd.)	M/s. P.K. Naidu & Co., Ganjam	Union of India and others	Pending	
363.	Arb. Pro. No. 34 of 2022	ARBP NO.74 of 2021	Shri K.N. Panigrahi, Retd. Dist. Judge	M/s. H R Constructions Pvt. Ltd.	Managing Director, M/s. steel Authority of India Ltd.	Pending	
364.	Arb. Pro. No. 35 of 2022	ARBP NO.34 of 2021	Justice A.S. Naidu (Retd.)	M/s. Samasti Infrastructure Pvt. Ltd.	M/s. SN Jyoti Infra Project	Disposed of	03.05.2023
365.	Arb. Pro. No.	ARBP NO.28 of 2022	Shri Surjyakanta Padhi, Sr. Advocate	M/s. Hariom Traders	M/s. TATA AIG General Insurance	Pending	

	36 of 2022				Company Ltd. And another		
366.	Arb. Pro. No. 37 of 2022	ARBP NO.10 of 2022	Shri Santanu Kumar Sarangi, Sr. Advocate	Altrade Hospitality Pvt. Ltd.	Programic Asia Pvt. Ltd. And another	Disposed of	30.05.2023
367.	Arb. Pro. No. 38 of 2022	ARBP NO.12 of 2022	Dr. Justice A.K. Rath (Retd.)	M/s. GVV Construction Pvt. Ltd.	General Manager, East Coast Railways	Pending	
368.	Arb. Pro. No. 39 of 2022	ARBP NO.50 of 2021	Shri Ramakant Mohanty, Sr. Advocate	M/s. G4S Secure Solutions (India) Pvt. Ltd.	M/s. Meena Zarda Productions (Pvt.) Ltd.	Disposed of	13.06.2023
369.	Arb. Pro. No. 40 of 2022	ARBP NO.51 of 2021	Shri Ramakant Mohanty, Sr. Advocate	M/s. G4S Secure Solutions (India) Pvt. Ltd.	M/s. Unlimited Waterfun and Entertainment (Pvt.) Ltd.	Disposed of	13.06.2023
370.	Arb. Pro. No. 41 of 2022	ARBP NO.52 of 2021	Shri Ramakant Mohanty, Sr. Advocate	M/s. G4S Secure Solutions (India) Pvt. Ltd.	M/s. Meena Zarda Udyog (Pvt.) Ltd.	Disposed of	13.06.2023
371.	Arb. Pro. No. 42 of 2022	ARBP NO.33 of 2021	Justice B.K. Misra (Retd.)	Mr. Kalyan Jena and others	Aditya Birla Nuvo Limited and another	Pending	
372.	Arb. Pro. No. 43 of 2022	ARBP NO.17 of 2022	Justice Pramath Pattnaik (Retd.)	K & R Rail Engineering Ltd.	Gopalpur Ports Ltd.	Pending	
373.	Arb. Pro. No. 44 of 2022	ARBP NO.45 of 2022	Dr. Justice A.K. Rath, (Retd.)	M/s. Hotel Suraj Palace	M/s. Planet Hospitality Services	Pending	
374.	Arb. Pro. No. 45 of 2022	ARBP NO.46 of 2022	Dr. Justice A.K. Rath, (Retd.)	M/s. Planet Hospitality Services	M/s. Hotel Suraj Palace	Dropped	
375.	Arb. Pro. No. 46 of 2022	ARBP NO.05 of 2022	Shri SurjyaKanta Padhi, Sr. Advocate	Sri Ananta Multi Solutions Pvt. Ltd.	Omm Shree Infratech Pvt. Ltd.	Pending	
376.	Arb. Pro. No. 47 of 2022	ARBP NO.21	Shri Guru Prasad Sahoo, (Retd.)	M/s. Peregrine	M/s Capital Region	Disposed of	01.12.2023

		of 2022	Dist. Judge)	Guarding pvt. Ltd.	Urban Transport (CRUT)		
377.	Arb. Pro. No. 48 of 2022	ARBP NO.31 of 2022	Shri Subir Palit, Sr. Advocate	M/s. Ashirbad Constructio ns	M/s. savbri Internation al Pvt. Ltd.	Pending	
378.	Arb. Pro. No. 49 of 2022	ARBP NO.49 of 2022	Shri S.P. Mishra, Sr. Advocate	Shri Lalit Kumar Agrawal	Odisha State Seeds Corporation Limited and another	Pending	
379.	Arb. Pro. No. 50 of 2022	ARBP NO.39 of 2022	Mr. S.S. Padhy, Advocate	M/s.Terrier Security Services(Ind ia) Pvt. Ltd.	M/s. Bhanja Menerals (Pvt.) Ltd.	Pending	
380.	Arb. Pro. No. 51 of 2022	ARBP NO.06 of 2022	Mr. Saswat Kumar Acharya, Advocate	M/s.Ganga Kumar Bugudi.	M/s.Sudam Bugudi.	Terminate d	03.04.2023
381.	Arb. Pro. No. 52 of 2022	ARBP NO.14 of 2022	Justice S. Pujahari (Retd.)	M/s. Triveni Engineering & Industries Ltd, Uttar Pradesh.	M/s. Odisha power Gnereal Corporation Ltd, Bhubaneswar & another.	Pending	
382.	Arb. Pro. No. 53 of 2022	ARBP NO.15 of 2022	Justice S. Pujahari (Retd.)	M/s. Triveni Engineering & Industries Ltd, Uttar Pradesh.	M/s. Odisha power Gnereal Corporation Ltd, Bhubaneswar & another.	Pending	
383.	Arb. Pro. No. 54 of 2022	ARBP NO.16 of 2022	Justice S. Pujahari (Retd.)	M/s. Triveni Engineering & Industries Ltd, Uttar Pradesh.	M/s. Odisha power Gnereal Corporation Ltd, Bhubaneswar & another.	Pending	
384.	Arb. Pro. No. 55 of 2022	ARBP NO.32 of 2019	Mr. Saroj Kumar Das, Advocate	M/s. Dhanurdhar	BSNL and others	Pending	

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385.	Arb. Pro. No. 56 of 2022	ARBP NO.18 of 2022	Dr. Justice A.K. Misra (Retd.)	M/S. ABC Constructio n Bhubanesw ar.	Chief Engineer, Central Public works Department, Bhubaneswar and others	Pending	
386.	Arb. Pro. No. 57 of 2022	ARBP NO.66 of 2022	Dr. Justice A.K. Rath (Retd.)	M/S. RKD Constructio n Pvt.Ltd.	State of Odisha and Another	Pending	
387.	Arb. Pro. No. 58 of 2022	ARBP NO.67 of 2022	Dr. Justice A.K. Rath (Retd.)	M/S. RKD Constructio n Pvt. Ltd.	State of Odisha	Pending	
388.	Arb. Pro. No. 59 of 2022	ARBP NO.65 of 2021	Mr. Santosh Kumar Patnaik, Sr. Advocate	Er. Manoranjn Kar	M/s Orissa State Disaster Mitigation Authority @ Odisha State Disaster Manageme nt Authority, Bhubanesw ar and others.	Pending	
389.	Arb. Pro. No. 60 of 2022	ARBP NO.75 of 2021	Dr. Justice A.K. Rath (Retd.)	M/s. Sabyasachi Mahakul, Dhenkanal	Chairman, Puri Municipalit y and another	Pending	
390.	Arb. Pro. No. 61 of 2022	ARBP NO.48 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Governmen t Of Odisha	Pending	
391.	Arb. Pro. No.	ARBP NO.49 of 2022	Dr. Justice A.K.	Ajit Kumar Swain.	Department of Water	Pending	

	62 of 2022		Misra (Retd.)		Resources, Governmen t Of Odisha		
392.	Arb. Pro. No. 63 of 2022	ARBP NO.50 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Governmen t Of Odisha	Pending	
393.	Arb. Pro. No. 64 of 2022	ARBP NO.51 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Governmen t Of Odisha	Pending	
394.	Arb. Pro. No. 65 of 2022	ARBP NO.52 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Governmen t Of Odisha	Pending	
395.	Arb. Pro. No. 66 of 2022	ARBP NO.53 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Governmen t Of Odisha	Pending	
396.	Arb. Pro. No. 67 of 2022	ARBP NO.54 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Governmen t Of Odisha	Pending	
397.	Arb. Pro. No. 68 of 2022	ARBP NO.55 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Governmen t Of Odisha	Pending	
398.	Arb. Pro. No. 69 of 2022	ARBP NO.59 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Governmen t Of Odisha	Pending	
399.	Arb. Pro. No. 70 of 2022	Arbitration application NO.8 of 2020	Justice Pramath Patnaik (Retd.)	Modi Projects Limited	East Central Railways and others.	Pending	
400.	Arb. Pro. No. 71 of 2022	ARBP NO.08 of 2021	Mr. Gautam Mukherji, Sr. Advocate	Sushant Biswal.	Sunil Kumar Padhi	Pending	

401.	Arb. Pro. No. 72 of 2022	ARBP NO.07 of 2022	Justice Pramath Pattnaik (Retd.)	M/s. Shree Balaji Engicons Limited (SBEL), jharsuguda.	Odisha Coal & power Ltd.(OCPL), Bhubaneswar	Disposed of	10.04.2023
402.	Arb. Pro. No. 73 of 2022	ARBP NO.25 of 2007	Dr. Justice A.K. Rath (Retd.)	Ms. Dredging and Decilatation Co. Pvt. Ltd	The Board of Trustees of Paradeep Port Trust, Jagatsinghpur	Pending	
403.	Arb. Pro. No. 74 of 2022	ARBP NO.80 of 2022	Dr. Justice A.K. Rath (Retd.)	Ms. Shree Durga Condevn Pvt. Ltd	Water Resources Department , Govt. of Odisha	Pending	
404.	Arb. Pro. No. 75 of 2022	ARBP NO.69 of 2022	Shri Ramakant Mohanty, Sr. adv	Ms. Sparsh Hospitals and Critical Care Pvt. Ltd. BBSR	Dr. Akhila Mohan Patanaik	Pending	
405.	Arb. Pro. No. 76 of 2022	ARBP NO.33 of 2022	Shri Santanu Sarangi, Sr. Adv	Giridharilal Agarwal	Lalita Marothia&ors	Pending	
2023							
406.	Arb. Pro. No. 01 of 2023	ARBP NO.42 of 2022	Dr. Justice A.K. Rath (Retd.)	S.P. singla Constructio n pvt. ltd	Executive Engineer, Cuttack (R&B) Division-1, Cuttack	Pending	
407.	Arb. Pro. No. 02 of 2023	ARBP NO.08 of 2022	Shri Saswat Kumar Acharya, Advocate	Ms. Techma Engineering Enterprise Pvt. Ltd	Union of India	Pending	
408.	Arb. Pro. No. 03 of 2023	ARBP NO.77 of 2022	Shri Surya Prasad Mishra, Sr. Advocate	KusaniSivap rasad	Surendra Pal	Pending	
409.	Arb. Pro. No. 04 of 2023	ARBP NO.70 of 2022	Shri Manoj Kumar Mohanty, Sr. Advocate	M/s. Maa Sarada Endeavour Pvt. Ltd.	M/s. National Aluminum Company	Pending	

				Kolkata	Ltd. BBSR		
410.	Arb. Pro. No. 05 of 2023	ARBP NO.73 of 2022	Shri Sidharth Sankar Padhy, Advocate	Bijay Kumar Samal	BSNL, Bhubaneswar and others	Pending	
411.	Arb. Pro. No. 06 of 2023	ARBP NO.56 of 2022	Shri Ullash Chandra Mohanty, Advocate	Sagar Business Private Limited	M/s. UMSL Ltd.	Pending	
412.	Arb. Pro. No. 07 of 2023	ARBP NO.44 of 2022	Shri D.P. Nanda, Sr. Advocate	Rajender Singh	Union of India & another	Pending	
413.	Arb. Pro. No. 08 of 2023	ARBP NO.40 of 2022	Shri Muralidhar Pradhan, (Retd. Dist. Judge)	M/s. MC-AR (JV) Secundarabad	East Coast Railways, Bhubaneswar	Pending	
414.	Arb. Pro. No. 09 of 2023	ARBP NO.83 of 2022	Shri Gautam Mukherji, Sr. Advocate	Dynamic Cables Limited	Feedback Energy Distribution Company Limited and another	Pending	
415.	Arb. Pro. No. 10 of 2023	ARBP NO.85 of 2022	Shri Sidhartha Ray, Sr. Advocate	Kruti Retail Ventures LLP	Gulp It Hospitality LLP	Pending	
416.	Arb. Pro. No. 11 of 2023	ARBP NO.63 of 2022	Shri Bibekananda Mohanty, Sr. Advocate	Indian National Trust for Art and Cultural Heritage Conservation Institute, BBSR	Odisha Mining Corporation Limited	Pending	
417.	Arb. Pro. No. 12 of 2023	ARBP NO.60 of 2022	Justice S.C. Parija (Retd.)	Bichitra Narayan Mishra	Union of India & another	Pending	
418.	Arb. Pro. No. 13 of 2023	ARBP NO.86 of 2022	Justice B.K. Misra (Retd.)	Mr. Sayed Brothers Filling Station	Indian Oil Corporation Limited	Pending	
419.	Arb. Pro. No. 14 of 2023	ARBP NO.43 of 2022	Shri Santanu Kumar Sarangi,	M/s. Srimukhee	Union of India &	Pending	

			Sr. Advocate	Engineers	another		
420.	Arb. Pro. No. 15 of 2023	ARBP NO.02 of 2023	Shri Partha Mukherji, Advocate	M/s. S.M. Consultants	Bhubaneswar Municipal Corporation	Pending	
421.	Arb. Pro. No. 16 of 2023	ARBP NO.05 of 2023	Justice S.C. Parija (Retd.)	Bichitra Narayan Mishra	Union of India & another	Pending	
422.	Arb. Pro. No. 17 of 2023	ARBP NO.62 of 2022	Justice Biswajit Mohanty (Retd.)	M/s. Rajesh Mohanty Construction	CPWD & others	Pending	
423.	Arb. Pro. No. 18 of 2023	ARBP NO.06 of 2023	Shri Saswat Kumar Acharya, Advocate	Malati Majhi	Anurag Patnaik & another	Pending	
424.	Arb. Pro. No. 19 of 2023	ARBP NO.65 of 2022	Shri Santanu Kumar Sarangi, Senior Advocate	Prabhat Kumar Mishra	Union of India & Ors	Pending	
425.	Arb. Pro. No. 20 of 2023	ARBP NO.24 of 2023	Muralidhar Pradhan, District Judge	M/s. Sarada Dairy & Food Producers Ltd.	The Odisha State Cooperative Milk producers Federation Ltd.,	Disposed of	16.11.2023
426.	Arb. Pro. No. 21 of 2023	ARBP NO.64 of 2022	Muralidhar Pradhan, District Judge	Prabhat Kumar Mishra	Union of India & Ors	Pending	
427.	Arb. Pro. No. 22 of 2023	ARBP No.84 OF 2022	Prafulla Kumar Rath, Senior Advocate	Jindal Steel & Power Ltd., Haryana	Sagar Metal Industries, Maharashtra	Pending	
428.	Arb. Pro. No. 23 of 2023	ARBP No.01 OF 2023	Justice S.C. Parija (Retd.) Justice B.K. Patel (Retd.) Justice B. Mohanty (Retd.)	ARSS-SIPS (ZV)	East Coast Railway BBSR and Others	Pending	
429.	Arb. Pro. No. 24 of 2023	ARBP No.82 OF 2022	L. Pangari, Sr. Adv	M/s. SAT-INDER Construction Pvt. Ltd.	Union of India and Other	Pending	
430.	Arb. Pro. No. 25 of 2023	ARBP No.75 OF 2022	Goutam Mukherjee, Sr. Adv	M/s. Dipti Associates & Others	M/s. Grihasti Udyog Pvt. Ltd & Others	Pending	
431.	Arb. Pro. No.	ARBP No.07	Justice B.	M/s.	National	Pending	

	26 of 2023	OF 2023	Mohanty (Retd.)	Indure Private Limited	Aluminum Company Limited (NALCO)		
432.	Arb. Pro. No. 27 of 2023	ARBP No.07 OF 2023	Justice S.C. Parija (Retd.)	M/s. Jasvit Constructions Pvt. Ltd. New Delhi	M/s. Engineering Projects India Ltd. BBSR & Another	Pending	
433.	Arb. Pro. No. 28 of 2023	ARBP No.62 OF 2018	Upendra Kumar Samal, Advocate	M/s. Amit Hospital, Berhampur	Chief General Manager, BSNL, Bhubaneswar	Pending	
434.	Arb. Pro. No. 29 of 2023	ARBP No.46 OF 2023	Santanu Kumar Sarangi, Sr. Adv	Sanjeev Gangadev	Indian Oil Corporation Ltd. BBSR, & Others	Pending	
435.	Arb. Pro. No. 30 of 2023	ARBP No. 19 of 2023	Saswat Kumar Acharya, Advocate	Ranjendra Singh	M/s. Bharat Sanchar Nigam Limited & Others	Pending	
436.	Arb. Pro. No. 31 of 2023	ARBP No. 30 of 2020	Justice R.N. Biswal (Retd.)	Pasupati Agrovat Pvt. Ltd.	Sri Krishna Nutrition India Pvt. LTD, Ranchi and others	Pending	